

present the Twenty-third Report (Hindi and English Versions) on Action Taken by Government on the recommendations contained in the Sixteenth Report of Estimates Com. nittee (Ninth Lok Sabha) on the Ministry of Urban Development- Hostel Accommodation for MPs in Delhi.

MR. DEPUTY SPEAKER: Now, matters under Ruls 377.

13.55 hrs.

MATTERS UNDER RULE 377

(i) Need for immediate clearance of BUTP II Project to improve Sub I Urban railway system in Bombay

[English]

SHRI ANANTRAO DESHMUKH (Washim) : Sir, the situation Railway system in Bombay needs augmentation of for increasing its capacity for computer traffic. A project to that effect called as BUTP II was submitted a by the Government of Maharashtra to the Ministers of Urban Development, Railways, and Surface Transport. While the Ministers of urban Development and Surface Transport have given a positive indication to this project, the Ministry of Railways has not given any response so far.

The Government of Maharashtra has given three options to the Maharashtra has given three options to the Ministry of Railways for giving clearance to this project: (i) The Ministry of Railways should make adequate allocations from their resources fro an early completion of BUTP II; or (II) they should give permission to the Government of Maharashtra to raise resources from new avenues, such a, commercial exploitation of the air space above the railway stations at some of the suburban railway stations and an additional surcharge on the season tickets of suburban Railways for funding the BUTP II of (III) as per the earlier proposal of the Ministry of Railways, to have a tripartite arrangement involving the State of

Maharastra, the Railways and IRCON, wherein IRCON was to keep the money derived from commercial explosion and then use the same for funding Suburban Railways projects, with firm commitment that the resources thus generated would be use in on other projects except in suburban railways.

I, therefore urge upon the Government to accept one of the options and give clearance to BUTP II project immediately.

(II) Need to implement the decision arrived at the meeting on tripartite committee on 3rd July, 1992 with regard to dearness allowance, family pension etc. of the workers.

[Translation]

SHRI BHBRU LAL MEENA (Salambar) : Mr. Deputy Speaker, Sir, under Rule 377, I would like to raise the following matter:

A Tripartite Committee consisting of the representatives of all the Central Trade Unions, Industrialists and Managers and the Government was formed in connection with the new industrial policy and the increase in salaries, dearness allowance, family pension and other such facilities of the workers. On 3rd July, 1992, under the Chairmanship of the Minister of Labour, some decisions were taken regarding some of the problems, but they have not yet been implemented. Decisions were taken about the following problems:

- 1: Payment of dearness allowance at the rate of Rs. 2/- per point on the basis of on sumer price index from 1.1.89 considering 1960 as the base year.
2. Pension to all workers.
3. To remove the ban from public sector undertakings and to solve the problems through negotiations. Problems should be solved through negotiation, between the local unions

and the management.

4. To constitute second national Labour Commission.
5. To constitute a labour Cell in the Planning Commission

We would like to have immediate decisions from the Government on the following matters:

1. To remove the ceiling fixed under the Bonus Act.
2. To increase the gratuity payment and keep the entire amount free from the tax.
3. To link the wages with the fluctuations in the wholesale price index.
4. To raise the income tax limit upto Rs. 50 thousand
5. To implement national employment policy.
6. Modernisation of the industrial units to eliminate the chances of retrenchment of workers in the industries.

The proposed strike be allowed in both the public and the private sector. I would like to request the Central Government that keeping in view the interest of workers, the assurance given by the Government in Tripartite Committee on 3rd of July, 1992 should be implemented immediately. The other demands of the workers should also be discussed so that the proposed token strike of the workers on 19th of March, 1993 can be averted.

(iii) Need to lay proposed Khamgaon-Jalna Railways line connecting Vidarbha and Marathwada.

[English]

SHRI ANKUSHRAO RAOSAHEB TOPE (Jalna): I wish to draw the attention

of the Government to the proposed Khamgaon-Jalna Railway line, connecting idarbha and Marathwada- the most backward regions of the State and the commercial centres of both the regions- which was recommended in 1965. The Ministry of Railways have informed that the survey report received by them indicates that the line is not economically viable.

The Chief Minister has, however, informed the Central Government that though the traffic prospects are inadequate, it will increase considerably during the next six to seven years. Also this Jalna-Khamgaon line will connect the parallel lines from Kachaguda-Manmad and Calcutta-Manmad. Moreover, the report of 1965 is a very old report and now all the infrastructures have been changed in the last twenty-five years. Now the traffic prospects of this line are very good and it deserves for its work to be taken in hand again. So, I earnestly request the Minister of Railways that the above mentioned work of Khamgaon-Jalna Railway line should be taken up immediately.

14.00 hrs.

(iv) Need for early functioning of Akashwani Kendra at Jhansi, Uttar Pradesh.

[Translation]

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Deputy Speaker, Sir, for the last 2 years, the construction of a radio station at Jhansi, the historic city of Uttar Pradesh has been lying complete. It has been fully equipped also. During the last year, the information and Broadcasting Ministry sent me letters three times indicating the date when he would dedicate the radio station to the people. But the Akashwari Kendra has not as yet started functioning.

So, I would like to request the Central Government to immediately specify the exact date of starting the Akashwani Kendra at Jhansi.